

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH COURT-II

31. MA 3789/2019, MA 2170/2019, MA 2951/2019, MA
3799/2019 IN C.P. (IB)-166(MB)/2018

CORAM: SHRI H.P. CHATURVEDI, HON'BLE MEMBER (J)
SHRI RAVIKUMAR DURAISAMY, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 16.04.2021**

NAME OF PARTIES: IA 3789/2019 Devang Sampat..Applicant

IA 2170/2019 Dilshad Trading Co. Pvt Ltd. Applicant

IA 2951/2019 Akshata Mercantile Pvt Ltd. Applicant

**IA 3799/2019 Dilipkumar Natvarlal Jagad (Akshata
Mercantile Pvt Ltd)..Applicant**

**IN THE MATTER OF
Sikkim Ferro Alloys Ltd.**

V/S

Akshata Mercantile Pvt Ltd

Section: 397-398 of the Companies Act, 2013.

ORDER

The matter is taken up through Virtual hearing (VC).

Due to technical glitch (poor audio, video quality, network connectivity) and paucity of time the proceedings could not be conducted /smoothly.

List the matter for hearing on 04.06.2021.

Sd/-

RAVIKUMAR DURAISAMY
Member (Technical)

Dated this the 16.04.2021
AAH

Sd/-

H.P. CHATURVEDI
Member (Judicial)